

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **15.09.2022** (THURSDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble
Mr. Naresh Salecha, Member (Technical)**

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) No 86/2022 & IA No 747,748/2022	Rajeev Vidhyadharan alias Rajeev Anchal VS PJ Mathews	V.Ajakumar & Associates	

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH)No.10/2021	M.S.Muralidaran and Arr Vs Technology Frontiers India Pvt Ltd	Mr. K. Gaurav Kumar, PCS Mr. Alpa Jain, PCS	R1 Sriram S, PCS For R. 3, 4, 5 & 11, P. Giridharan R.6, 7 & 10 Gauri Rasgotra, R.8 DhanishaGiri, For Ranghasayee, R.9 .Kumarpal Chopra
3.	Comp App (AT)(CH)(Ins) No. 198/2021 & IA No 401,402/2021	G. Ramakrishna Reddy Vs Manjeet Bucha&anr	V. M. Kannan Ramasubramaniam Raja	Manjeet Bucha IRP RojanRajasekaran

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH)(Ins) No. 41/2022 (IA No. 85,86 & 87/2022)(IA NO 49, 202 & 201/2022)	Bharani Properties and Developers P Ltd V Rajashree Santhanam Liquidator of Anandram Developers P Ltd WITH	R. Sowmya K. Hari Prasath	B. Dhanaraj

5.	Comp App (AT)(CH)(Ins) No. 42/2022 (IA No. 88,89 & 90/2022)	Manoharamma Hotel investment P Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers P Ltd WITH	Adarsh Mohandas	B. Dhanaraj, Advocate for Liquidator (R)
6.	Comp App (AT) (CH)(Ins) No. 87/2022 & IA No. 186,187 &188/2022	K.Bapaiah Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Suubharanjani Ananth Raghav Rajeec Raman Dhanraj	OM Prakash

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT)(CH)(Ins) No. 191/2022	S.Viswanathan Vs Canara Bank WITH	C.S.K.SathishM.Vinoth	
8.	Comp App (AT)(CH)(Ins) No. 231/2022 & IA No. 496/2022	S.Viswanathan Vs Canara Bank	C.S.K.SathishM.Vinoth	
9.	Comp. App (AT)(CH)(Ins) No. 279/2021 (IA No. 601,602 & 603/2021)	Regional Provident Fund Commissioner Vs Shri Bijoy Prabhakaran Pulipra RP	K. Ramu R. Vishnu	Bijoy Prabhakaran Pulipara PCS
10.	Comp App (AT)(CH)(Ins) No. 314/2021 & IA No. 657/2021	Harihara Siva Subramaniam V G.V. Ravikumar Liquidator of Tiruppur Surya Textiles P Ltd WITH	King & Partridge	
11.	Comp App (AT)(CH)(Ins) No. 315/2021	TrippurSuryaprabha Group Trust V G.V. Ravikumar Liquidator of Tiruppur Surya Textiles P Ltd	King & Partridge	

12.	Comp App (AT)(CH)(Ins) No. 188/2022 & IA No. 436/2022	M/s. Senthil Papers and Boards Private Limited V The Deputy Commissioner of Income Tax (Benami Prohibition) WITH	B.Dhanaraj, Parvathi K	
13.	Comp App (AT)(CH)(Ins) No. 189/2022 & IA No. 437/2022	M/s. Senthil Papers and Boards Private Limited V The Deputy Commissioner of Income Tax (Benami Prohibition)	B.Dhanaraj, Parvathi K	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT)(CH)(Ins) No. 51/2021	Guruprasad V Hishobkar V Shree Aashraya Souhard Credit Society Limited & Another	S. Manjula Devi	Vivekanand – R1 Chandra Mouli Prabhakar R. Prithviraj Pandian- R2 Haribabu Thotu IRP
15.	Comp App (AT)(CH)(Ins) No. 58/2022 & IA No. 116,117 & 118/2022	AshiquePonnamparambath V BMW India Pvt Ltd &Anr	Ramya Subramaniam	Diwakar Maheshwari R1 Reuben George Joseph for RP,R2

Copy to:

**By the order of Hon'ble Member (J)
(Chennai Bench)**

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link – vcnclatchennai5@gmail.com